

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 03,2016

No. 688. /JR(S)/2016

Sri **Sanjay Kumar Singh-III**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Fast Track Court, Aligarh.

No. 689. /JR(S)/2016

Sri **Nusrat Khan**, Civil Judge, Senior Division, Fast Track, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 690. /JR(S)/2016

Smt. **Ekta Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Baquar Shamim Rizvi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 691. /JR(S)/2016

Sri **Baquar Shamim Rizvi**, Additional Chief Judicial Magistrate, Gorakhpur to be Chief Judicial Magistrate, Gorakhpur vice Sri Mohd. Neyaz Ahmad Ansari.

No. 692. /JR(S)/2016

Sri **Mohd. Neyaz Ahmad Ansari**, Chief Judicial Magistrate, Gorakhpur to be Judge Small Causes Court, Gorakhpur vice Sri Abhinitam Upadhyay.

No. 693. /JR(S)/2016

Sri **Abhinitam Upadhyay**, Judge Small Causes Court, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 694. /JR(S)/2016

Sri **Devendra Pratap Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Secretary (Full Time), District Legal Services Authority, Gorakhpur vice Sri Anand Prakash-III.

No. 695. /JR(S)/2016

Sri **Anand Prakash-III**, Secretary (Full Time), District Legal Services Authority, Gorakhpur to be Chief Judicial Magistrate, Jyotibaphule Nagar vice Sri Rajesh Kumar-III.

No. 696. /JR(S)/2016

Sri **Rajesh Kumar-III**, Chief Judicial Magistrate, Jyotibaphule Nagar to be Chief Judicial Magistrate, Banda vice Sri Mohd. Ahmad Khan.

No. 697. /JR(S)/2016

Sri **Mohd. Ahmad Khan**, Chief Judicial Magistrate, Banda to be Civil Judge, Senior Division, Banda vice Sri Tabrez Ahmad.

No. 698. /JR(S)/2016

Sri **Tabrez Ahmad**, Civil Judge, Senior Division, Banda to be Additional Chief Judicial Magistrate, Banda in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 699. /JR(S)/2016

Sri **Amarjeet**, Additional Chief Judicial Magistrate (Northern Railway), Allahabad to be Additional Chief Judicial Magistrate, Budaun vice Smt. Sangita Kumari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 700. /JR(S)/2016

Smt. **Sangita Kumari**, Additional Chief Judicial Magistrate, Budaun to be Secretary (Full Time), District Legal Services Authority, Muzaffarnagar vice Ari Arun Kumar-II.

No. 701. /JR(S)/2016

Sri **Arun Kumar-II**, Secretary (Full Time), District Legal Services Authority, Muzaffarnagar to be Additional Chief Judicial Magistrate, Muzaffarnagar vice Sri Gopal Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffarnagar.

No. 702. /JR(S)/2016

Sri Gopal Tiwari, Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge, Senior Division, Muzaffar Nagar vice Smt. Garima Singh.

No. 703. /JR(S)/2016

Smt. Garima Singh, Civil Judge, Senior Division, Muzaffar Nagar to be Chief Judicial Magistrate, Muzaffar Nagar vice Sri Sunder Lal.

No. 704. /JR(S)/2016

Sri Sunder Lal, Chief Judicial Magistrate, Muzaffar Nagar to be Chief Judicial Magistrate, Kasganj/ Kanshi Ram Nagar vice Sri Netra Pal Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj/ Kanshi Ram Nagar.

No. 705. /JR(S)/2016

Sri Netra Pal Singh, Chief Judicial Magistrate, Kasganj/ Kanshi Ram Nagar, to be Civil Judge, Senior Division, Kasganj/ Kanshi Ram Nagar vice Sri Vineet Chaudhary.

No. 706. /JR(S)/2016

Sri Vineet Chaudhary, Civil Judge, Senior Division, Kasganj/ Kanshi Ram Nagar to be Chief Judicial Magistrate, Gautambuddha Nagar vice Sri Niraj Gautam.

No. 707. /JR(S)/2016

Sri Niraj Gautam, Chief Judicial Magistrate, Gautambuddha Nagar to be Civil Judge, Senior Division, Chandauli vice Sri Aditya Chaturvedi.

No. 708. /JR(S)/2016

Sri Aditya Chaturvedi, Civil Judge, Senior Division, Chandauli to be Civil Judge (Senior Division), Fast Track Court, Chandauli, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 709. /JR(S)/2016

Smt. Alka Bharti, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar to be Civil Judge (Senior Division), Fast Track Court, Jalaun at Orai, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 710. /JR(S)/2016

Sri Mohan Kumar, Secretary (Full Time), District Legal Services Authority, Azamgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 711. /JR(S)/2016

Smt. Pratibha Narayan, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Raebareli vice Sri Surya Prakash Singh.

No. 712. /JR(S)/2016

Sri Surya Prakash Singh, Chief Judicial Magistrate, Raebareli to be Civil Judge, Senior Division, Aligarh vice Sri Kumar Mayank.

No. 713. /JR(S)/2016

Sri Kumar Mayank, Civil Judge, Senior Division, Aligarh to be Additional Chief Judicial Magistrate, Aligarh vice Sri Subodh Varshney.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 714. /JR(S)/2016

Sri Subodh Varshney, Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 715. /JR(S)/2016

Sri Asad Ahmad Hashmi, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Azamgarh.

No. 716. /JR(S)/2016

Sri Kumar Gaurav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge (Senior Division), Fast Track Court, Hamirpur.

No. 717. /JR(S)/2016

Sri Vikash Kumar-II, Civil Judge, Senior Division, Fast Track Court, Hamirpur to be Additional Chief Judicial Magistrate, Hamirpur in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 718. /JR(S)/2016

Sri Chhote Lal Yadav, Additional Chief Judicial Magistrate (Northern Railway), Bareilly to be Additional Chief Judicial Magistrate, Etah vice Sri Sanjay K. Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 719. /JR(S)/2016

Sri Sanjay K. Lal, Additional Chief Judicial Magistrate, Etah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

No. 720. /JR(S)/2016

Sri Manoj Upadhyaya, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 721. /JR(S)/2016

Sri Vishnu Prasad Agarwal, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Siddharth Nagar vice Sri Chandra Shekhar Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Siddharth Nagar.

No. 722. /JR(S)/2016

Sri Chandra Shekhar Mishra, Chief Judicial Magistrate, Siddharth Nagar to be Civil Judge, Senior Division, Siddharth Nagar vice Smt. Geetanjali Garg.

No. 723. /JR(S)/2016

Smt. Geetanjali Garg, Civil Judge, Senior Division, Siddharth Nagar to be Civil Judge (Senior Division), Fast Track Court, Siddharth Nagar, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 724. /JR(S)/2016

Sri **Anjani Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Fast Track Court, Bareilly.

No. 725. /JR(S)/2016

Sri **Ashok Kumar Srivastava**, Civil Judge, Senior Division, Fast Track Court, Bareilly to be Secretary (Full Time), District Legal Services Authority, Bareilly vice Sri Sudhakar Rai.

No. 726. /JR(S)/2016

Sri **Sudhakar Rai**, Secretary (Full Time), District Legal Services Authority, Bareilly to be Chief Judicial Magistrate, Chandauli vice Sri Gyanendra Rao.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 727. /JR(S)/2016

Sri **Gyanendra Rao** Chief Judicial Magistrate, Chandauli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 728. /JR(S)/2016

Sri **Ram Baboo Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Avinash Chandra Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 729. /JR(S)/2016

Sri **Avinash Chandra Mishra**, Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Vikas Gupta.

No. 730. /JR(S)/2016

Sri **Vikas Gupta**, Chief Judicial Magistrate, Bareilly to be Judge Small Causes Court, Kanpur Nagar vice Sri Sanjeev Kumar Singh.

No. 731. /JR(S)/2016

Sri **Sanjeev Kumar Singh**, Judge Small Causes Court, Kanpur Nagar to be Chief Judicial Magistrate, Azamgarh vice Sri Om Prakash-VI.

No. 732. /JR(S)/2016

Sri Om Prakash-VI, Chief Judicial Magistrate, Azamgarh to be Chief Judicial Magistrate, Agra vice Sri Dharendra Kumar-II.

No. 733. /JR(S)/2016

Sri Dharendra Kumar-II, Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Azamgarh vice Sri August Kumar Tiwari.

No. 734. /JR(S)/2016

Sri August Kumar Tiwari, Civil Judge, Senior Division, Azamgarh to be Additional Chief Judicial Magistrate, Azamgarh vice Sri Awadhesh Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh.

No. 735. /JR(S)/2016

Sri Awadhesh Kumar Singh, Additional Chief Judicial Magistrate, Azamgarh to be Civil Judge, Senior Division, Fast Track Court, Azamgarh.

No. 736. /JR(S)/2016

Sri Neeraj Kumar Bakshi, Civil Judge, Senior Division, Fast Track Court, Azamgarh to be Secretary (Full Time), District Legal Services Authority, Meerut vice Sri Subodh Singh.

No. 737. /JR(S)/2016

Sri Subodh Singh, Secretary (Full Time), District Legal Services Authority, Meerut to be Civil Judge, Senior Division, Firozabad vice Smt. Archana Yadav.

No. 738. /JR(S)/2016

Smt. Archana Yadav, Civil Judge, Senior Division, Firozabad to be Civil Judge (Senior Division), Fast Track Court, Firozabad, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 739. /JR(S)/2016

Sri Shakti Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly vice Smt. Kusum Lata.

No. 740. /JR(S)/2016

Smt. **Kusum Lata**, Civil Judge, Senior Division, Bareilly to be Judge Small Causes Court, Bareilly vice Smt. Arti Fauzdar.

No. 741. /JR(S)/2016

Smt. **Arti Fauzdar**, Judge Small Causes Court, Bareilly to be Civil Judge, Senior Division, Varanasi vice Sri Uma Kant Jindal.

No. 742. /JR(S)/2016

Sri **Uma Kant Jindal**, Civil Judge, Senior Division, Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Smt. Alpana Shukla.

No. 743. /JR(S)/2016

Smt. **Alpana Shukla**, Special Chief Judicial Magistrate, Varanasi to be Chief Judicial Magistrate, Mathura vice Sri Raj Vir Singh.

No. 744. /JR(S)/2016

Sri **Raj Vir Singh**, Chief Judicial Magistrate, Mathura to be Civil Judge (Senior Division), Fast Track Court, Shravasti at Bhinga, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 745. /JR(S)/2016

Sri **Uday Veer Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 746. /JR(S)/2016

Smt. **Chanchal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sri Krishna Kumar Singh-II.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 747. /JR(S)/2016

Sri **Krishna Kumar Singh-II**, Additional Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Smt. Aparna Pandey.

No. 748. /JR(S)/2016

Smt. **Aparna Pandey**, Civil Judge, Senior Division, Bijnor to be Chief Judicial Magistrate, Bijnor vice Sri Mahesha Nand Jha.

No. 749. /JR(S)/2016

Sri **Mahesha Nand Jha**, Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Hamirpur vice Sri Rahul Anand.

No. 750. /JR(S)/2016

Sri **Rahul Anand**, Civil Judge, Senior Division, Hamirpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 751. /JR(S)/2016

Smt. **Bushra Adil Rizvi**, Civil Judge, Senior Division, Fast Track Court, Gautam Buddha Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 752. /JR(S)/2016

Sri **Pradeep Kumar Jayant**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Kasia (Kushinagar at Padrauna).

No. 753. /JR(S)/2016

Sri **Ashish Kumar Chaurasia**, Additional Chief Judicial Magistrate, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 754. /JR(S)/2016

Sri **Abhimanyou Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Ram Karan Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 755. /JR(S)/2016

Sri **Ram Karan Yadav**, Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Arvind Kumar Yadav-II.

No. 756. /JR(S)/2016

Sri **Arvind Kumar Yadav-II**, Civil Judge, Senior Division, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad vice Sri Mohd. Qamruzzama Khan.

No. 757. /JR(S)/2016

Sri Mohd. Qamruzzama Khan, Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Gonda vice Sri Vinod Kumar-V.

No. 758. /JR(S)/2016

Sri Vinod Kumar-V, Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda vice Sri Vinay Arya.

No. 759. /JR(S)/2016

Sri Vinay Arya, Civil Judge, Senior Division, Gonda to be Additional Chief Judicial Magistrate, Gonda in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 760. /JR(S)/2016

Sri Alok Kumar Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Fast Track Court, Ambedkar Nagar at Akbarpur.

No. 761. /JR(S)/2016

Sri Kuldeep Kumar-I, Civil Judge, Senior Division, Fast Track Court, Ambedkar Nagar at Akbarpur to be Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur

No. 762. /JR(S)/2016

Sri Avadhesh Pandey, Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur to be Additional Chief Judicial Magistrate, Bulandshahr vice Sri Bharat Singh Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahr.

No. 763. /JR(S)/2016

Sri Bharat Singh Yadav, Additional Chief Judicial Magistrate, Bulandshahr to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr.

No. 764. /JR(S)/2016

Sri Gunandra Prakash, Civil Judge, Senior Division, Fast Track Court, Hapur to be Additional Chief Judicial Magistrate, Hapur vice Sri Ravi Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 765. /JR(S)/2016

Sri Ravi Yadav, Additional Chief Judicial Magistrate, Hapur to be II-Civil Judge, Senior Division, Hapur vice Sri Gulam Mustafa.

No. 766. /JR(S)/2016

Sri Gulam Mustafa, II-Civil Judge, Senior Division, Hapur to be I-Civil Judge, Senior Division, Hapur vice Sri Mohammad Rafi.

No. 767. /JR(S)/2016

Sri Mohammad Rafi, I-Civil Judge, Senior Division, Hapur to be Chief Judicial Magistrate, Hapur vice Sri Chandra Vijay Srinet.

No. 768. /JR(S)/2016

Sri Chandra Vijay Srinet, Chief Judicial Magistrate, Hapur to be Chief Judicial Magistrate, Kaushambi vice Sri Ramesh Chand-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

No. 769. /JR(S)/2016

Sri Ramesh Chand-II, Chief Judicial Magistrate, Kaushambi to be Civil Judge, Senior Division, Kaushambi vice Sri Prem Prakash.

No. 770. /JR(S)/2016

Sri Prem Prakash, Civil Judge, Senior Division, Kaushambi to be Civil Judge (Senior Division), Fast Track Court, Kaushambi, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 771. /JR(S)/2016

Dr. Shalini Singh, Civil Judge, Senior Division, Fast Track Court, Hathras to be Civil Judge, Senior Division, Hathras vice Sri Ombir.

No. 772. /JR(S)/2016

Sri Ombir, Civil Judge, Senior Division, Hathras to be Chief Judicial Magistrate, Jhansi vice Sri Rahul Singh-I.

No. 773. /JR(S)/2016

Sri **Rahul Singh-I**, Chief Judicial Magistrate, Jhansi to be Civil Judge, Senior Division, Balrampur vice Sri Sanjay Kumar Singh-II.

No. 774. /JR(S)/2016

Sri **Sanjay Kumar Singh-II**, Civil Judge, Senior Division, Balrampur to be Civil Judge (Senior Division), Fast Track Court, Balrampur, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 775. /JR(S)/2016

Sri **Rajat Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jyotibaphule Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 776. /JR(S)/2016

Smt. **Mamta Singh**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Sri Gagan Kumar Bharti.

No. 777. /JR(S)/2016

Sri **Gagan Kumar Bharti**, Special Chief Judicial Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Sonbhadra vice Sri Sanjay Kumar Yadav-I

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 778. /JR(S)/2016

Sri **Sanjay Kumar Yadav-I**, Chief Judicial Magistrate, Sonbhadra to be Civil Judge, Senior Division, Sonbhadra vice Sri Nitendra Kumar.

No. 779. /JR(S)/2016

Sri **Nitendra Kumar**, Civil Judge, Senior Division, Sonbhadra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 780. /JR(S)/2016

Smt. **Sneha Negi** Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Kanpur Nagar vice Sri Vikas Nagar.

No. 781. /JR(S)/2016

Sri **Vikas Nagar**, Civil Judge, Senior Division, Kanpur Nagar to be Chief Judicial Magistrate, Pilibhit vice Sri Sunil Kumar Singh-III.

No. 782. /JR(S)/2016

Sri **Sunil Kumar Singh-III**, Chief Judicial Magistrate, Pilibhit to be Civil Judge (Senior Division), Fast Track Court, Pilibhit, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 783. /JR(S)/2016

Smt. **Shabistan Aquil**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Sri Vijay Kumar-II.

No. 784. /JR(S)/2016

Sri **Vijay Kumar-II**, Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Sultanpur vice Smt. Sapna Shukla.

No. 785. /JR(S)/2016

Smt. **Sapna Shukla**, Civil Judge, Senior Division, Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur.

No. 786. /JR(S)/2016

Smt. **Archana Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar vice Smt. Poornima Pathak.

No. 787. /JR(S)/2016

Smt. **Poornima Pathak**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 788. /JR(S)/2016

Sri **Ram Kishor-III**, Additional Chief Judicial Magistrate, Mehrauni (Lalitpur) to be Chief Judicial Magistrate, Maharajganj vice Sri Diwaker Dwivedi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Maharajganj.

No. 789. /JR(S)/2016

Sri **Diwaker Dwivedi**, Chief Judicial Magistrate, Maharajganj to be Civil Judge, Senior Division, Maharajganj vice Sri Sarvjeet Kumar Singh.

No. 790. /JR(S)/2016

Sri Sarveet Kumar Singh, Civil Judge, Senior Division, Maharajganj to be Civil Judge (Senior Division), Fast Track Court, Maharajganj, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 791. /JR(S)/2016

Sri Pawan Kumar Rai, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Neha Anand.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 792. /JR(S)/2016

Smt. Neha Anand, Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Mohanlalganj at Lucknow vice Sri Ashish Varma.

No. 793. /JR(S)/2016

Sri Ashish Varma, Civil Judge, Senior Division, Mohanlalganj at Lucknow to be Civil Judge, Senior Division, Lucknow vice Smt. Sandhya Srivastava.

No. 794. /JR(S)/2016

Smt. Sandhya Srivastava, Civil Judge, Senior Division, Lucknow to be Chief Judicial Magistrate, Lucknow vice Sri Nitish Kumar Rai.

No. 795. /JR(S)/2016

Sri Nitish Kumar Rai, Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Jalesar (Etah) vice Sri Kashi Nath.

No. 796. /JR(S)/2016

Sri Kashi Nath, Civil Judge, Senior Division, Jalesar (Etah), to be Judge Small Causes Court, Bulandshahr vice Smt. Parul Srivastava.

No. 797. /JR(S)/2016

Smt. Parul Srivastava, Judge Small Causes Court, Bulandshahr to be Chief Judicial Magistrate, Bulandshahr vice Smt. Nupur.

No. 798. /JR(S)/2016

Smt. Nupur, Chief Judicial Magistrate, Bulandshahr to be Civil Judge, Senior Division, Bulandshahr vice Sri Rishi Kumar.

No. 799. /JR(S)/2016

Sri **Rishi Kumar**, Civil Judge, Senior Division, Bulandshahr to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr.

No. 800. /JR(S)/2016

Sri **Manoj Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 801. /JR(S)/2016

Sri **Asif Iqbal Rizvi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 802. /JR(S)/2016

Sri **Azad Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Bala Krishna N. Ranjan.

No. 803. /JR(S)/2016

Sri **Bala Krishna N. Ranjan**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Pilibhit vice Sri Devendra Nath Singh.

No. 804. /JR(S)/2016

Sri **Devendra Nath Singh**, Civil Judge, Senior Division, Pilibhit to be Additional Chief Judicial Magistrate, Pilibhit in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 805. /JR(S)/2016

Sri **Narendra Pal Rana**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

No. 806. /JR(S)/2016

Sri **Neel Kant Mani Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Chandausi (Moradabad).

No. 807. /JR(S)/2016

Sri **Rakesh Kumar Singh-I**, Additional Chief Judicial Magistrate (Northern Railway), Lucknow to be Chief Judicial Magistrate, Etah vice Smt. Pratibha Saxena-II.

No. 808. /JR(S)/2016

Smt. **Pratibha Saxena-II**, Chief Judicial Magistrate, Etah to be Civil Judge, Senior Division, Rampur vice Sri Arvind Misra.

No. 809. /JR(S)/2016

Sri **Arvind Misra**, Civil Judge, Senior Division, Rampur to be Additional Chief Judicial Magistrate, Rampur vice Sri Manish Kumar-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 810. /JR(S)/2016

Sri **Manish Kumar-I**, Additional Chief Judicial Magistrate, Rampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 811. /JR(S)/2016

Smt. **Kavita Nigam**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Allahabad vice Sri Sunil Prasad.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 812. /JR(S)/2016

Sri **Sunil Prasad**, Additional Chief Judicial Magistrate, Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 813. /JR(S)/2016

Smt. **Shivani Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division, Jyotibaphule Nagar vice Sri Subhash Singh.

No. 814. /JR(S)/2016

Sri **Subhash Singh**, Civil Judge, Senior Division, Jyotibaphule Nagar to be Chief Judicial Magistrate, Chitrakoot vice Sri Krishna Kumar-VI.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

No. 815. /JR(S)/2016

Sri **Krishna Kumar-VI**, Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division, Chitrakoot vice Sri Mohd. Nasim.

No. 816. /JR(S)/2016

Sri **Mohd. Nasim**, Civil Judge, Senior Division, Chitrakoot to be Additional Chief Judicial Magistrate, Chitrakoot.

No. 817. /JR(S)/2016

Sri **Rajeev Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Fast Track Court, Fatehpur.

No. 818. /JR(S)/2016

Sri **Shailendra Verma**, Civil Judge, Senior Division, Fast Track Court, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur.

No. 819. /JR(S)/2016

Sri **Achche Lal Gupta**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Abid Shamim.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 820. /JR(S)/2016

Sri **Abid Shamim**, Additional Chief Judicial Magistrate, Fatehpur to be Chief Judicial Magistrate, Fatehpur vice Sri Shiv Kumar-II.

No. 821. /JR(S)/2016

Sri **Shiv Kumar-II**, Chief Judicial Magistrate, Fatehpur to be Civil Judge (Senior Division), Fast Track Court, Mau, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 822. /JR(S)/2016

Sri **Pawan Kumar Srivastava**, Secretary (Full Time), District Legal Services Authority, Mathura to be Chief Judicial Magistrate, Pratapgarh vice Sri Santosh Kumar Yadav.

No. 823. /JR(S)/2016

Sri **Santosh Kumar Yadav**, Chief Judicial Magistrate, Pratapgarh to be Civil Judge, Senior Division, Pratapgarh vice Smt. Sandeepa Yadav.

No. 824. /JR(S)/2016

Smt. **Sandeepa Yadav**, Civil Judge, Senior Division, Pratapgarh to be Additional Chief Judicial Magistrate, Pratapgarh vice Sri Dinesh Pratap Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 825. /JR(S)/2016

Sri **Dinesh Pratap Singh**, Additional Chief Judicial Magistrate, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 826. /JR(S)/2016

Sri **Pramod Kumar Singh-II**, Civil Judge, Senior Division, Mau to be Chief Judicial Magistrate, Mau vice Sri Ali Raja.

No. 827. /JR(S)/2016

Sri **Ali Raja**, Chief Judicial Magistrate, Mau to be Judge Small Causes Court, Agra vice Smt. Kavita Mishra.

No. 828. /JR(S)/2016

Smt. **Kavita Mishra**, Judge Small Causes Court, Agra to be Civil Judge, Senior Division, Agra vice Sri Chandra Mani Mishra.

No. 829. /JR(S)/2016

Sri **Chandra Mani Mishra**, Civil Judge, Senior Division, Agra to be Special Chief Judicial Magistrate, Agra vice Smt. Niharika Chauhan.

No. 830. /JR(S)/2016

Smt. **Niharika Chauhan**, Special Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Sri Ashutosh Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 831. /JR(S)/2016

Sri Ashutosh Kumar Singh, Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 832. /JR(S)/2016

Sri Khaliquzzama, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Banda.

No. 833. /JR(S)/2016

Sri Ram Dayal, Additional Chief Judicial Magistrate, Banda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 834. /JR(S)/2016

Sri Mohd. Sapheek, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division), Fast Track Court, Deoria, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016..

No. 835. /JR(S)/2016

Km. Anu Saxena, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Sri Gajendra.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 836. /JR(S)/2016

Sri Gajendra, Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Hardoi vice Sri Prabha Nath Tripathi.

No. 837. /JR(S)/2016

Sri Prabha Nathi Tripathi, Civil Judge, Senior Division, Hardoi to be Additional Chief Judicial Magistrate, Sultanpur vice Sri Anil Kumar Seth.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 838. /JR(S)/2016

Sri Anil Kumar Seth, Additional Chief Judicial Magistrate, Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur.

No. 839. /JR(S)/2016

Sri Avanish Kumar Rai, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Secretary (Full Time), District Legal Services Authority, Moradabad vice Sri Talewar Singh.

No. 840. /JR(S)/2016

Sri Talewar Singh, Secretary (Full Time), District Legal Services Authority, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 841. /JR(S)/2016

Sri Jitendra Singh-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge, Senior Division, Fast Track Court, Muzaffar Nagar.

No. 842. /JR(S)/2016

Sri Mohammad Quamar, Civil Judge, Senior Division, Fast Track Court, Muzaffar Nagar to be Civil Judge, Senior Division, Fast Track Court, Etah.

No. 843. /JR(S)/2016

Sri Rohit Agarwal, Civil Judge, Senior Division, Fast Track Court, Etah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

No. 844. /JR(S)/2016

Sri Sita Ram, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Chief Judicial Magistrate, Jalaun at Orai vice Sri Piyush Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

No. 845. /JR(S)/2016

Sri Piyush Tiwari, Chief Judicial Magistrate, Jalaun at Orai to be Civil Judge, Senior Division, Fast Track Court, Raebareli.

No. 846. /JR(S)/2016

Sri **Paritosh Shrestha**, Civil Judge, Senior Division, Fast Track Court, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 847. /JR(S)/2016

Sushri **Lovey Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Additional Chief Judicial Magistrate, Raebareli vice Sushri Aparna Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 848. /JR(S)/2016

Sushri **Aparna Tripathi**, Additional Chief Judicial Magistrate, Raebareli to be Civil Judge, Senior Division, Raebareli vice Sri Anurag Kureel.

No. 849. /JR(S)/2016

Sri **Anurag Kureel**, Civil Judge, Senior Division, Raebareli to be Civil Judge (Senior Division), Fast Track Court, Baghpat, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 850. /JR(S)/2016

Sri **Sanjay Kumar Gond**, Civil Judge, Senior Division, Sant Kabir Nagar to be Chief Judicial Magistrate, Sant Kabir Nagar vice Sri Mohinder Kumar.

No. 851. /JR(S)/2016

Sri **Mohinder Kumar**, Chief Judicial Magistrate, Sant Kabir Nagar to be Civil Judge, Senior Division, Malihabad at Lucknow vice Smt. Shaila.

No. 852. /JR(S)/2016

Smt. **Shaila**, Civil Judge, Senior Division, Malihabad at Lucknow to be Chief Judicial Magistrate, Basti vice Smt. Shabih Zehra.

No. 853. /JR(S)/2016

Smt. **Shabih Zehra**, Chief Judicial Magistrate, Basti to be Civil Judge, Senior Division, Shahjahanpur vice Km. Shikha Pradhan.

No. 854. /JR(S)/2016

Km. **Shikha Pradhan**, Civil Judge, Senior Division, Shahjahanpur to be Additional Chief Judicial Magistrate, Shahjahanpur in the vacant Court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

No. 855. /JR(S)/2016

Sri Niranjan Kumar, Civil Judge, Senior Division, Shrawasti at Bhinga to be Chief Judicial Magistrate, shrawasti at Bhinga vice Sri Parmeshwar Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shrawasti at Bhinga.

No. 856. /JR(S)/2016

Sri Parmeshwar Prasad, Chief Judicial Magistrate, Shrawasti at Bhinga to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 857. /JR(S)/2016

Sushri Sunita Singh Nagore, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Additional Chief Judicial Magistrate, Sitapur vice Sushri Poonam Singh-I.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 858. /JR(S)/2016

Sushri Poonam Singh-I, Additional Chief Judicial Magistrate, Sitapur to be Civil Judge, Senior Division, Sitapur vice Smt. Roopali Saxena.

No. 859. /JR(S)/2016

Smt. Roopali Saxena, Civil Judge, Senior Division, Sitapur to be Chief Judicial Magistrate, Sitapur vice Sri Ranveer Singh.

No. 860. /JR(S)/2016

Sri Ranveer Singh, Chief Judicial Magistrate, Sitapur to be Judge Small Causes Court, Sitapur vice Sri Prahlad Singh-II.

No. 861. /JR(S)/2016

Sri Prahlad Singh-II, Judge Small Causes Court, Sitapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 862. /JR(S)/2016

Smt. **Yasmin Akbar** Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 863. /JR(S)/2016

Sri **Tripurari Mishra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur vice Smt. Sneh Lata Singh.

No. 864. /JR(S)/2016

Smt. **Sneh Lata Singh**, Civil Judge, Senior Division, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 865. /JR(S)/2016

Sri **Anil Kumar-VI**, Additional Chief Judicial Magistrate, Unnao to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 866. /JR(S)/2016

Sri **Sudhakar Dubey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi vice Sri Viveka Nand Vishwakarma.

No. 867. /JR(S)/2016

Sri **Viveka Nand Vishwakarma**, Secretary (Full Time), District Legal Services Authority, Varanasi to be Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat vice Sri Anil Kumar-VII.

No. 868. /JR(S)/2016

Sri **Anil Kumar-VII**, Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat vice Sri Raju Prasad.

No. 869. /JR(S)/2016

Sri **Raju Prasad**, Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat vice Sri Chhangura Ram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/ Kanpur Dehat.

No. 870. /JR(S)/2016

Sri **Chhangur Ram**, Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat.

No. 871. /JR(S)/2016

Sri **Pawan Kumar Shukla**, Additional Chief Judicial Magistrate (Northern Railway), Varanasi to be Civil Judge, Senior Division, Etah vice Smt. Kalpana-II.

No. 872. /JR(S)/2016

Smt. **Kalpana-II**, Civil Judge, Senior Division, Etah to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 873. /JR(S)/2016

Smt. **Pragya Singh-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Fast Track Court, Faizabad.

No. 874. /JR(S)/2016

Smt. **Rashmi Singh**, Civil Judge, Senior Division, Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 875. /JR(S)/2016

Sushri **Archana Tewari** Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division), Fast Track Court, Kannauj, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 876. /JR(S)/2016

Sri **Abhishek Kumar Chaturvedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Aligarh vice Sanjay Chaudhary.

No. 877. /JR(S)/2016

Sri **Sanjay Chaudhary**, Secretary (Full Time), District Legal Services Authority, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 878. /JR(S)/2016

Sri Yajnesch Chandra Pandey, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pratapgarh.

No. 879. /JR(S)/2016

On reversion to the regular line, **Sri Rajiv Maheshwaram**, Deputy Secretary, U.P. State Legal Services Authority, Lucknow to be Civil Judge, Senior Division, Fatehpur vice Sri Amit Malaviya.

No. 880. /JR(S)/2016

Sri Amit Malaviya, Civil Judge, Senior Division, Fatehpur to be Chief Judicial Magistrate, Ballia vice Sri Shobh Nath Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 881. /JR(S)/2016

Sri Shobh Nath Singh, Chief Judicial Magistrate, Ballia to be Civil Judge (Senior Division), Fast Track Court, Mahoba, newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

BY ORDER OF THE COURT.

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 188/JR(S)/2016 Dated: Allahabad : May 03, 2016

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Rajiv Maheshwaram, Deputy Secretary, U.P., State Legal Services Authority, Lucknow from his present post so as to enable him to take over charge of his new posting accordingly.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.

8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 07th May, 2016 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. Sri Rajiv Maheshwaram, Deputy Secretary, U.P., State Legal Services Authority, Lucknow.

You shall handover charge of your present posts on 07th May, 2016 and shall proceed to take over charge of your new postings after availing usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Senior Registrar (Judicial), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Deputy Registrar (Misc.), High Court, Allahabad.
16. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)